

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 522 of 2020

IN THE MATTER OF:

Singh Raj Singh

...Appellant

Versus

SRS Mediatech Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Arun Saxena, Sr. Advocate with Ms. Nalini and Mr. Shivam Mishra, Advocates.

For Respondents: Mr. Sumesh Dhawan, Mr. Tarun Batra and Ms. Geetika Sharma, Advocates for R-2.

Ms. Vatsala Kak and Mr. Apoorva Choudhary, Advocates for R-3.

ORDER
(Through Virtual Mode)

28.08.2020: Heard Mr. Arun Saxena, learned senior counsel for the Appellant. Hearing concluded. Heard Mr. Sumesh Dhawan, learned counsel for Respondent No. 1 & 2. Hearing concluded. Heard Ms. Vatsala Kak, learned counsel for Respondent No. 3. Hearing concluded. **Judgment Reserved.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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